

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No. 2073 of 2011-[DB]

M/s Gangeshwar Spinning Mills,Appellant

VERSUS

Commissioner of Central Excise, Meerut-IIRespondent

Present for the Appellant : None

Present for the Respondent: Shri Sandeep Kumar Singh, Deputy
Commissioner Authorised Representative

DATE OF HEARING : 18.06.2019

ORDER

Order Pronounced.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

akp